

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO.2036

TO BE ANSWERED ON MARCH 09, 2016

MoU FOR URBAN PLANNING

No.2036 KUNWAR HARIBANSH SINGH:
SHRI FAGGAN SINGH KULASTE:
SHRI R. GOPALAKRISHNAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has signed any Memorandum of Understanding (MoU) with certain countries on cooperation in the field of urban planning and governance;
- (b) if so, the details thereof, country-wise and the benefits accrued/likely to be accrued to the country as a result thereof;
- (c) whether the Government has given approval for signing of the MoU between India and Singapore Cooperation Enterprise on cooperation in the field of urban planning and governance recently;
- (d) if so, the details thereof and the terms and conditions of the MoU along with the benefits likely to be accrued as a result thereof; and
- (e) the further steps taken/being taken to share experiences in the field of urban development, governance and capacity building with different countries?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

Contd.....2/-

(a) & (b) Yes Madam. The Government has signed Memorandum of Understanding (MoU) with certain countries on cooperation in the field of urban planning and governance. The details are as under:-

- i. MoU signed between India and UK (UKTI) on 19.09.2012 in the field of Sustainable Master Planning, Transport planning, Heritage management, Regeneration governance, Regeneration capacity building, and Public private partnership financing arrangements.
- ii. MoU signed between India and Netherlands on 14.05.2013 in the field of spatial planning, water management and mobility management.
- iii. MoU signed between India and Columbia on 31.05.2007 on cooperation in the field of Urban Public Transport System and Urban Transport Planning.
- iv. MoU signed between India and Sweden on June 1, 2015 in the field of Sustainable Urban Development, with Urban Planning as one area of cooperation.
- v. MoU signed between India and Singapore on 24.11.2015 in the field of:-

Planning - a) Land use Planning, b) Physical infrastructure facilities, c) Transportation and d) Environment & Disaster issues.

Urban Mobility - a) Comprehensive transport planning process and its strategies, b) alternative approaches with respect to public mode of transportation and c) Impact of urban activities on traffic and transportation issues of the city.

Contd.....3/-

Use of Geographic Information System (GIS) - in the preparation of a) Efficient Land use Planning, b) City Management and c) Land Management.

(c) & (d) Yes Madam. The Government has signed the MoU between India and Singapore Cooperation Enterprise (SCE) in the field of urban planning and governance. The terms and conditions of the MoU are as under:-

- I. The Singapore Cooperation Enterprise (SCE) will train one hundred (100) government officials from the Central and State-levels of India in four (4) runs in Singapore over a period of twenty-four (24) months in the Areas mutually agreed and identified.
- II. This MoU will not affect the rights and obligations of the Parties under other bilateral or multilateral Treaties and Agreements to which they are both a party.
- III. Any disputes arising out of the interpretation, implementation or application of this MoU shall be settled by negotiations and mutual consultations between the Parties.
- IV. This MoU may not be modified or amended, nor may any term or provision be waived or discharged, including this particular paragraph, except in writing, signed by the authorised representatives of the Parties. This MoU comes into effect from 24.11.2015 (Date of signing of MoU) and shall remain effective for an initial period of 5 years.

Contd.....4/-

- V. Either Party may terminate this MoU by means of a written notice to the other Party. The termination shall take effect three (3) months following the date of notifications.

(e) Under these signed MoUs with different countries, the Ministry is regularly holding Joint Working Group Meetings to share experience in the field of Urban Development, Governance and Capacity Building, and training Indian Engineers, Town Planners etc. in various facets of Urban Infrastructure resulting in Capacity building.
